

2024
High Court, Appellate Side
Calcutta

No. 2276-R(JS)

Date : 4th March, 2024

In cancellation of Court's Notice No. 1920-R (JS) dated 19.02.2024, the revised schedule of Viva-voce in the process of Selection and Promotion to the post of **Additional District & Sessions Judge, Fast Track Court** for the year 2023, of 78 eligible WBJs Officers (as listed below) in the substantive cadre of Civil Judge (Senior Division), is published herewith :

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
1.	Shri Hidayatullah Bhutia CJ(SD), Ranaghat, Nadia	<p style="text-align: center;">Date : 07.03.2024</p> <p style="text-align: center;">Time : 2-30 P.M. onwards Reporting time : 02-00 P.M. at Registrars' Lounge, 8th Floor, Sesquicentenary Building, High Court</p> <p style="text-align: center;">Venue : Judges' Lounge</p> <p style="text-align: center;">Station Leave :</p> <p style="text-align: center;">Officers from the districts of A & N Islands, Jalpaiguri, Uttar Dinajpur, Murshidabad and Jhargram, may be permitted to leave station on 05.03.2024 after court hours while the officers from other districts may leave their stations on 06.03.2024 after court hours.</p> <p style="text-align: center;">Leave may be considered as On-Duty.</p>
2.	Shri Tito Rob CJ(SD), Jhargram	
3.	Shri Sambhu Sarkar CJ(SD), Basirhat, North 24-Parganas	
4.	Shri Sabyasachi Chattoraj CJ(SD), 1 st Court, Berhampore, Murshidabad	
5.	Shri Sanjay Chowdhury CJM, Krishnagar, Nadia	
6.	Shri Ratan Kumar Gupta CJM, Jalpaiguri	
7.	Shri Sumit Adhikari CJM, Jhargram	
8.	Shri Tarun Kumar Mondal CJM, Mayabunder, A & N Islands	
9.	Shri Prasun Ghosh CJM, Raiganj, Uttar Dinajpur	
10.	Shri Indranil Chatterjee CJ(SD), Barupur, South 24-Parganas	
11.	Sri Biswanath Pramanik CJ(SD), Katwa, Purba Bardhaman	
12.	Smt. Shrutirupa Ghosh (Majee) Deputy Registrar, WB Human Rights Commission, on deputation	
13.	Sri Hindol Roy CJ(SD), 1 st Court, Paschim Medinipur	

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
14.	Sri Sujit Kumar Bandyopadhyay CJ(SD), 2 nd Court, Malda Sadar	<p style="text-align: center;">Date : 08.03.2024</p> <p style="text-align: center;">Time : 2-30 P.M. onwards Reporting time : 02-00 P.M. at Registrars' Lounge, 8th Floor, Sesquicentenary Building, High Court</p> <p style="text-align: center;">Venue : Judges' Lounge</p> <p style="text-align: center;">Station Leave :</p> <p style="text-align: center;">Officers from the districts of Malda, Murshidabad, Purulia, Birbhum, Uttar Dinajpur, Bankura and Alipurduar, may be permitted to leave station on 06.03.2024 after court hours while the officers from other districts may leave their stations on 07.03.2024 after court hours.</p> <p style="text-align: center;">Leave may be considered as On-Duty.</p>
15.	Sri Saibal Dutta CJ(SD), Ghatal, Paschim Medinipur	
16.	Smt. Krishnanjana Ray CJ(SD), Sadar, Purba Bardhaman	
17.	Sri Arnab Dutta ACJM, Kakdwip, South 24-Parganas	
18.	Sri Alokesh Das CJM, Berhampore, Murshidabad	
19.	Sri Sujoy Kumar Sarkar ACJM, Raghunathpur, Purulia	
20.	Smt. Suparna Chaudhury CJ(SD), 1 st Court, Rampurhat, Birbhum, UOT as CJ(SD), Sealdah, South 24-Parganas	
21.	Smt. Aditi Ghosh Secretary, DLSA, Murshidabad	
22.	Smt. Hemantika Sundas CJ(SD), Raiganj, Uttar Dinajpur	
23.	Smt. Jayati Saha Registrar, Howrah Sadar	
24.	Sri Jagojyoti Bhattachjee CJM, Bankura	
25.	Sri Debajyoti Mukherjee ACJM, Kalna, Purba Bardhaman	
26.	Sri Megh Dorji Moktan CJM, Alipurduar	

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
27.	Sri Susangeet Kumar Das CJ(SD), Chandannagar, Hooghly	<p>Date : 12.03.2024</p> <p>Time : 2-30 P.M. onwards Reporting time : 02-00 P.M. at Registrars' Lounge, 8th Floor, Sesquicentenary Building, High Court</p> <p>Venue : Judges' Lounge</p> <p>Station Leave :</p> <p>Officers from the districts of Kalimpong, Darjeeling, Uttar Dinajpur, Bankura and Paschim Bardhaman, may be permitted to leave station on 10.03.2024 after court hours while the officers from other districts may leave their stations on 11.03.2024 after court hours.</p> <p>Leave may be considered as On-Duty.</p>
28.	Mr. Edwin Lepcha CJM, Kalimpong	
29.	Smt. Suparna Ray-II Registrar, DJ's Court, Alipore, South 24-Parganas	
30.	Sri Mandip Saha Roy Additional Secretary, Juvenile Justice Committee, High Court, A.S, Calcutta	
31.	Sri Anil Kumar Kushwaha ACJM, 2 nd Court, Baruipur, South 24-Parganas, UOT as CJM, Darjeeling	
32.	Sm. Mou Ghatak Majumdar Secretary, DLSA, Calcutta	
33.	Smt. Sutapa Mullick Secretary, DLSA, Purba Bardhaman	
34.	Sri Soumitra Kumar Ganguly CJ(SD), 2 nd Court, Tamluk, Purba Medinipur	
35.	Sri Sujoy Bal CJ(SD), Tamluk, Purba Medinipur	
36.	Smt. Indrani Gupta Secretary, DLSA, Raiganj, Uttar Dinajpur	
37.	Sri Durgasankar Rana ACJM, Bishnupur, Bankura	
38.	Sri Anindya Ray CJM, Darjeeling, Uot as Law Officer, Directorate of Drug Control	
39.	Sri Amitabha Das-II Secretary, DLSA, Asansol, Paschim Bardhaman	

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
40.	Sri Suman Kumar Ghosh CJ(SD), Additional Court, Sadar, Purulia	<p>Date : 13.03.2024</p> <p>Time : 2-30 P.M. onwards Reporting time : 02-00 P.M. at Registrars' Lounge, 8th Floor, Sesquicentenary Building, High Court</p> <p>Venue : Judges' Lounge</p> <p>Station Leave :</p> <p>Officers from the districts of Purulia, Coochbehar, Malda, Paschim Bardhaman and Uttar Dinajpur, may be permitted to leave station on 11.03.2024 after court hours while the officers from other districts may leave their stations on 12.03.2024 after court hours.</p> <p>Leave may be considered as On-Duty.</p>
41.	Md. Ehteshamuddin Deputy Registrar, National Green Tribunal, EZB, Kolkata	
42.	Smt. Tanusree Dutta CJM, Paschim Medinipur	
43.	Sri Mrityunjay Karmakar Judge, Small Causes Court, Sealdah, South 24-Parganas	
44.	Sri Subhankar Biswas CJM, Barasat, North 24-Parganas	
45.	Smt. Tanima Das ACJM, Dinhata, Cooch Behar	
46.	Sri Anupam Sarkar Registrar, Sadar, Paschim Medinipur	
47.	Sri Mrinal Kanti Mandal CJM, Malda	
48.	Smt. Mahua Roy (Basu) CJ(SD), 1 st Court, Asansol, Paschim Bardhaman	
49.	Smt. Suparna Sarkar Secretary, DLSA, Howrah	
50.	Sri Prabir Mahapatra ACJM, Ranaghat, Nadia	
51.	Sri Raja Mukherjee Deputy Registrar, West Bengal State Administrative Tribunal (SAT)	
52.	Smt. Doima Sherpa CJ(SD), Islampur, Uttar Dinajpur	

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
53.	Sri Sukumar Mondal Registrar-cum-Deputy Secretary, SLSA, Kolkata, on deputation	<p align="center">Date : 14.03.2024</p> <p align="center">Time : 2-30 P.M. onwards Reporting time : 02-00 P.M. at Registrars' Lounge, 8th Floor, Sesquicentenary Building, High Court</p> <p align="center">Venue : Judges' Lounge</p> <p align="center">Station Leave :</p> <p align="center">Officers from the districts of Bankura, Dakshin Dinajpur, Jalpaiguri, Paschim Bardhaman, Birbhum, Darjeeling and Coochbehar, may be permitted to leave station on 12.03.2024 after court hours while the officers from other districts may leave their stations on 11.03.2024 after court hours.</p> <p align="center">Leave may be considered as On-Duty.</p>
54.	Smt. Jyotsna Roy CJ (SD), Bishnupur, Bankura	
55.	Sri Ajay Raj Syangden ACJM, Uluberia, Howrah, UOT as CJ(SD), Balurghat, Dakshin Dinajpur	
56.	Smt. Gladly Bomjan Secretary, DLSA, Jalpaiguri	
57.	Sri Subhadeep Biswas CJM, Asansol, Paschim Bardhaman	
58.	Sri Rishi Kushary CJM, Hooghly	
59.	Smt. Purba Kundu CJ(SD), Haldia, Purba Medinipur, UOT as Dy. Director (Legal), Health & Family Welfare Deptt.	
60.	Sri Ranabir Mohan Chatterjee Administrative Officer WBJA, Calcutta	
61.	Sri Argha Banerjee CJ(SD), Bolpur, Birbhum	
62.	Sri Pabitra Sen ACJM, 2 nd Court, Kalyani, Nadia	
63.	Smt. Sangita Dutta CJ(SD), Darjeeling, UOT as ACJM, Suri, Birbhum	
64.	Sri Kuntal Bhattacharyya CJM, Cooch Behar	
65.	Sri Protyai Chowdhury CJ(SD), 2 nd Court, Barasat, North 24-Parganas	

Sl. No.	Name of the Officer with present posting	Date, Time, Venue and instruction regarding station leave/on-duty permission
66.	Sri Gairik Roy CJM, Balurghat, Dakshin Dinajpur	<p align="center">Date : 15.03.2024</p> <p align="center">Time : 2-30 P.M. onwards Reporting time : 02-00 P.M. at Registrars' Lounge, 8th Floor, Sesquicentenary Building, High Court</p> <p align="center">Venue : Judges' Lounge</p> <p align="center">Station Leave :</p> <p align="center">Officers from the districts of Dakshin Dinajpur, Bankura, Purulia, Murshidabad and Darjeeling, may be permitted to leave station on 06.03.2024 after court hours while the officers from other districts may leave their stations on 07.03.2024 after court hours.</p> <p align="center">Leave may be considered as On-Duty.</p>
67.	Smt. Subhra Bhowmick Bhattacharjee Secretary, DLSA, Bankura	
68.	Sri Debasish Santra Secretary, DLSA, Purulia	
69.	Sri Subrata Ghosh ACJM, Dantan, Paschim Medinipur	
70.	Smt. Supriya Khan ACJM, Arambagh, Hooghly	
71.	Sri Satyajit Maity CJ(SD), Khatra, Bankura	
72.	Sri Syama Prasad Chattopadhyay CJ(SD), Kandi, Murshidabad	
73.	Sri Samaresh Bera Secretary, DLSA, Purba Medinipur	
74.	Sri Mainak Dasgupta ACJM, Siliguri, Darjeeling	
75.	Sri Samrat Roy ACJM, Bidhannagar, North 24-Parganas	
76.	Smt. Parna Bhattacharya ACJM, Khatra, Bankura	
77.	Smt. Chanda Hasmat CJM, Purba Bardhaman	
78.	Smt. Leena Lama CJ(SD), Serampore, Hooghly	

District Judges/Chief Judges are requested to make necessary arrangements in absence of the officers.

By Order,

The 4th March, 2024.

(Biswarup Bandyopadhyay)
Registrar (Judicial Service)
High Court, A.S., Calcutta.